Annexure 7

Name of Corporate Debtor : 10i Commerce Services Private Limited

Date of Commencemnt of CIRP: 12 June 2023

(Version 3: Pursuant to claims received and updated as on August 24, 2023)

List of Operational Creditors (Government Dues)

	SI No.	Details of the claima	Details of claim received		Details of claim Admitted							Amount of any				
\$		Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	by security interest	covered by	related	% of voting Share in COC if applicable	Amount of contingent claim	mutual dues that may be set off		Amount of claim under verification	Remarks if any
	1	Trade & Taxes Department Delhi - (GST Ward 09)	State	22-Jun-23	175,742,446	1	Contingent	No	No	No	0.0006%	175,742,446	-			The matter is under appeal with the Joint Commissioner of Trade & Taxes dept., Govt. of Delhi
	2	Excise and Taxation Department, Government of Haryana (GST Intelligence Unit)	State	23-Jun-23	136,355,743	1	Contingent	No	No	No	0.0006%	136,355,743		-		
		commissionerate, West Bengal	State	6-Jul-23	1,722,205	-	-	No	No	No	-	-	-	1,722,205		
		Total			313,820,394	2		-	-		0.0013%	312,098,189	•	1,722,205	•	-